

In the National Company Law Tribunal, New Delhi, Special Bench (Court II)
List of Creditors in the matter of JSSI Hydraulics Private Limited
Operational creditors (Government Dues)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
			Date of receipt of claim	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?					
1	Arvind Kumar Assessing Authority- Cum-Excise & Taxation Officer	NA	10-10-2022	99,88,389.00	99,88,389.00	NA	NA	NA	NA	NA	0	NA	NA
2	Income Tax Officer TDS Ward-75(1), New Delhi	NA	30-12-2022	20,04,190.00	20,04,190.00	NA	NA	NA	NA	NA	0	NA	NA
3	Commissioner, CGST & CX Delhi West	NA	02-02-2023	10,75,387.00	10,75,387.00	NA	NA	NA	NA	NA	0	NA	NA
4	Pr. Commissioner of Customs (Import), ICD, Tughalkabad, New Delhi	NA	15-12-2023	5,99,39,005.00	5,99,39,005.00	NA	NA	NA	NA	NA	0	NA	NA
5	Employees Profident Fund Organisation	NA	06-10-2022	2,29,62,713.00	2,29,62,713.00	NA	NA	NA	NA	NA	0	NA	NA
6	Haryana State Industrial & Infrastructure Development Corporation Limited (HSIDC)	NA	25-04-2024	23,98,03,865.00	23,98,03,865.00	NA	NA	NA	NA	NA	0	NA	NA
Total				33,57,73,549.00	33,57,73,549.00						0		